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List of cases in which either LCR/TCR is not uploaded on the DHC Portal or the uploaded LCR/TCR is not properly bookmarked/paginated/ indexed, listed before the Hon'ble High Court upto August, 2024.

S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
1	CRL.A.-354/2024	RAJ KISHORE Vs. THE STATE OF NCT OF DELHI	Case No-SC - 868/2018	Not Uploaded
2	CRL.L.P.-231/2024	CENTRAL BUREAU OF INVESTIGATION Vs. A K SHANKARAN AND OTHERS	Case No-CC - 152/2019	Not Uploaded
3	CRL.A.-394/2024	BHARAT KUMAR Vs. STATE NCT OF DELHI & ANR.	Case No-SC - 340/2017	Not Uploaded
4	CRL.A.-399/2024	VISHAL KHURANA Vs. STATE OF NCT OF DELHI	Case No-SC - 743/2017	Not Uploaded
5	CRL.A.-365/2024	AMIT Vs. STATE OF DELHI & ANR.	Case No- 62/2014	Not Uploaded
6	CRL.A.-400/2024	DHRUV Vs. STATE NCT OF DELHI & ANR.	Case No-SC NO - 440378/2016	Not Uploaded
7	CRL.A.-349/2024	SHIV KUMAR VERMA Vs. CENTRAL BUREAU OF INVESTIGATION	Case No-CC NO - 25/2019	Not Uploaded
8	CRL.A.-379/2024	SHIV KUMAR VERMA Vs. CENTRAL BUREAU OF INVESTIGATION	Case No-CC - 26/2019	Not Uploaded
9	CRL.L.P.-262/2024	SANDEEP Vs. SHYAM SUNDER	CT Case 24553/18	Not Uploaded
10	CRL.A.-180/2014	DEVENDER KUMAR GARG	Case No-CC - 27/2012	Not Uploaded

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		Vs. CENTRAL BUREAU OF INVESTIGATION		
11	CRL.A.-294/2024	MANI LAL Vs. STATE (NCT OF DELHI)	Case No-SC NO - 27679/2016	Not Uploaded
12	CRL.A.-374/2024	BADRI PRASAD YADAV Vs. CENTRAL BUREAU OF INVESTIGATION	Case No-CC - 68/2020	Not Uploaded
13	CRL.A.-275/2024	PARTH KUMAR VERMA Vs. CENTRAL BUREAU OF INVESTIGATION	Case No-CC - 25/2019	Not Uploaded
14	CRL.A.-299/2024	PARTH KUMAR VERMA Vs. CENTRAL BUREAU OF INVESTIGATION	Case No-CC NO - 25/2019	Not Uploaded
15	CRL.A.-224/2024	XXX Vs. STATE OF NCT OF DELHI & ORS.	Case No-SC - 440436/2016	Not Uploaded
16	CRL.A.-264/2024	SHRI G D GOGIA Vs. MR AMANDEEP & ANR.	Case No-CA - 232/2023	Not Uploaded
17	CRL.A.-336/2014	SATYAVIR SINGH Vs. CBI	RC -65(A)/00	Not Uploaded
18	CRL.A.-261/2024	CHUT TAN Vs. STATE	Case No-SC NO - 969/2018	Not Uploaded
19	CRL.A.-291/2024	SANJAY SINGH RAWAT Vs. THE STATE (GOVT OF NCT) DELHI	Case No-SC - 656/2019	Not Uploaded
20	CRL.A.-385/2024	ANKUSH Vs. STATE (NCT OF DELHI)	Case No-SC NO - 117/2017	Not Uploaded

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21	CRL.A.-383/2024	SUNIL ALIAS KALE Vs. THE STATE OF NCT OF DELHI	Case No-SC - 53/2020	Not Uploaded
22	CRL.L.P.-265/2024	SANJEEV HAZRATI Vs. A. P. SAXENA	Case No-CC - 19714/2017	Not Uploaded
23	CRL.A.-349/2024	SHIV KUMAR VERMA Vs CENTRAL BUREAU OF INVESTIGATION	Case No-CC NO - 25/2019	Not Uploaded
24	CRL.L.P.-293/2024	SH. SRI BHAGWAN Vs. SMT. PROMILLA	Case No-CA - 154/2019	Not Uploaded
25	CRL.A.-256/2024	AJAJ Vs. STATE NCT OF DELHI & ANR.	Case No- - 505/2018	Not Uploaded
26	CRL.L.P.-282/2024	STATE (GNCTD) Vs. PARMINDER	Fir No-339/2020	Not Uploaded
27	CRL.A.- 270/2024	JITENDER KUMAR Vs. THE STATE GOVT. OF NCT OF DELHI	Case No-SC - 806/2019	Not Uploaded
28	CRL.A.-352/2024	BITTOO SHARMA Vs. STATE (NCT OF DELHI)	Case No-SC NO - 63/2016	Not Uploaded
29	CRL.A.- 396/2024	XXXX Vs. STATE (GOVT. OF NCT DELHI) AND ANR.	Case No-SC - 64/2017	Not Uploaded
30	Crl.Appeal 382/2018	YOGESH KUMAR & ANR.Vs THE STATE	SC -52125/2016	Not Uploaded

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List of cases in which either LCR/TCR is not uploaded on the DHC Portal or the uploaded LCR/TCR is not properly bookmarked/paginated/ indexed, listed before the Hon'ble High Court upto August, 2024.

S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		(N.C.T OF DELHI)		
31	Crl.Appeal 893/2023	AMIT KUMAR Vs STATE (NCT OF DELHI) THROUGH SHO PS. GANDHI NAGAR	SC -1543/2016	Not Uploaded
32	Crl.Appeal 43/2023	MRS K Vs. STATE & ANR.	SC -3193/2018	Not Uploaded
33	Crl.Appeal 1084/2023	CHANDRA BHAN SINGH Vs CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	CC -131/2019	Not Uploaded
34	Crl.Appeal 1013/2023	JITENDER Vs STATE & ANR.	SC -688/2018	Not Uploaded
35	CRL.L.P. 347/2023	SHIV KUMAR Vs. RAJESH REAN	CC -284/2018	Not Uploaded
36	Crl.L.P. 358/2023	SAB MILLER INDIA LTD (NOW KNOWN AS M/S ANHEUSER BUSCH INBEV INDIA LIMITED) Vs STATE (GOVT. OF NCT OF DELHI) & ORS.	CC -13670/2019	Not Uploaded
37	Crl.L.P 191 /2023	KRISHAN LAL Vs. PRAMOD PURI	CC -29874/2019	Not Uploaded
38	CRL.355/2023	SORIL INFRA RESOURCES LTD Vs THE STATE NCT OF DELHI AND ANR & ANR	CC -6919/2021	Not Uploaded
39	CRL.LP 132/2023	GP STALLION INDUSTRIES PRIVATE LIMITED Vs S S INDUSTRIAL & ANR.	CC -1926/2021	Not Uploaded
40	Crl. L.P.5/2024	SH. GAURAV GUPTA Vs. CHILLTECH SYSTEM & ANR.	CC No. - 2466/2018	Not uploaded

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41	Crl. L.P.182/2024	VINOD KUMAR SAINI Vs. NIHARIKA SHARMA	Case No-CC - 6587/2020	Not uploaded
42	Crl. L.P.155/2024	MS.R Vs. STATE AND ANR	Case No-SC - 857/2019	Not uploaded
43	Crl. L.P.183/2024	DHARMENDER ANEJA Vs. SMT RADHNA KAUR	Case No-C NO - 11801/2016	Not uploaded
44	Crl. L.P.157/2024	THE STATE (GOVT. OF NCT OF DELHI) Vs. BANTU	Case No-SC - 58/2018	Not uploaded
45	Crl. L.P.8/2024	HIRA LAL Vs. AZAD SINGH AND ANR.	Case No-CC - 16736/2016	Not uploaded
46	Crl. L.P.62/2024	ALOK GUPTA Vs. M/S AM COOL ENGINEERS AND CONSULTANT PVT. LTD. & ANR.	Case No-CC - 393/2020	Not uploaded
47	Crl. L.P.197/2024	RAJESH JAIN Vs. RAJIV KHANNA & ANR.	Case No- 4049/2018	Not uploaded
48	Crl. L.P.198/2024	RAJESH JAIN Vs. RAJIV KHANNA & ANR.	Case No- 4052/2018	Not uploaded
49	Crl. L.P.54/2024	ANIL JAIN @ ANIL KUMAR JAIN Vs. ASHWANI SIKKA & ANR.	Case No-CC - 1555/2019	Not uploaded
50	Crl. L.P.9/2024	MICROTEK INTERNATIONAL PVT. LTD. Vs. SHRI DINESH KUMAR @ DINESH TYAGI	Case No-CC - 4335/2018	Not uploaded
51	Crl. L.P.159/2024	MR. SUNIL KUMAR NIGAM Vs. MBX BUSINESS CONSULTING PRIVATE LIMITED & ORS.	CC NO - 15532/2022	Not uploaded
52	Crl. L.P.107/2024	JSKM INFRASTRUCTURE Vs. FAIZAN MUHAMMAD	Case No-CC - 469748/2016	Not uploaded
53	Crl. L.P.199/2024	PURAN CHAND KAUSHAL Vs. AMIT	Case No-CC - 145/2020	Not uploaded

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		PANDEY		
54	Crl. L.P.72/2024	SH MUKESH KUMAR Vs. SH KOUSHLENDER SINGH	Case No-CC - 24323/2023	Not uploaded
55	Crl. L.P.177/2024	THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA THROUGH ITS SECRETARY Vs. THE ASSOCIATION OF CHARTERED CERTIFIED ACCOUNTANTS THROUGH MR. MICHAEL SLEIGH & ORS.	Case No-CC - 30861/2016	Not uploaded
56	Crl. L.P.146/2024	SHYAM SUNDER ALIAS SHYAM SUNDAR Vs. SIKANDAR SINGH	Case No-CC - 624734/2016	Not uploaded
57	Crl. L.P.168/2024	AJAY KUMAR SHARMA Vs. M/S STEPS FOR WEALTH & ANR.	Case No- 1452/2018	Not uploaded
58	Crl. L.P.19/2024	MADHU BANSAL Vs. MOHIT KASHYAP	Case No-CC - 9218/2022	Not uploaded
59	Crl. L.P.44/2024	MOHD VASIM Vs. THE STATE GOVT. OF NCT OF DELHI & ANR	Case No-CC - 161/2022	Not uploaded
60	Crl. L.P.122/2024	M/S. KAVITRA EXPORTS PVT. LTD. THROUGH AR AMAN BANSAL Vs. PRAVESH BANSAL	Case No-CC - 56221/2016	Not uploaded
61	Crl. L.P.130/2024	ROHIT KUMAR SHARMA Vs. STATE OF NCT OF DELHI & ANR.	Case No-CC - 17921/2018	Not uploaded
62	Crl. L.P. 248/2022	MAHANAGAR TELEPHONE NIGAM LIMITED	CC No. - 11814/19	Not Uploaded

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		V/s M/S DATA ACCESS INDIA LTD & ORS.		
63	CrI. L.P. 309/2022	CENTRAL BUREAU OF INVESTIGATION V/s SHRI T. DILEEP KUMAR & ORS	CC No. 58/2019	Not Uploaded
64	CrI. L.P. 236/2022	ARIKAS LOGISTICS PVT. LTD. V/s. SANJAY JOSHI DIRECTOR OF PERFECT SEA LOGISTICS	CC No. 2788/2017	Not Uploaded
65	CrI. L.P. 114/2022	STATE V/s. SAHID KHAN	Case No. 89510/2016	Not Uploaded
66	CrI. L.P. 70/2022	STATE NCT OF DELHI V/s RAMESH @UDAI @ UDDA & ORS	SC NO - 28634/2016	Not Uploaded
67	CrI. A. 410/2022	FURKAN@FAIZAN V/s STATE	SC -2187/2016	Not Uploaded
68	CRL.A. 451/2024	MUNNA KUMAR Vs. STATE GOVT. OF NCT OF DELHI & ANR.	SC NO - 58837/2016	Not uploaded
69	CRL.A. 484/2024	PAWAN KUMAR Vs. STATE (NCT OF DELHI) AND ANR	Case No-SC - 316/2017	Not uploaded
70	CRL.A. 540/2024	VIMAL KUMAR SINGH Vs. STATE (NCT OF	CIS-SC No. 86/2018	Not uploaded

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71	CRL.A. 528/2024	DELHI) SANDEEP Vs. THE STATE (NCT OF DELHI)	Case No-SC - 440830/2016	Not uploaded
72	CRL.A. 519/2024	ASLAM ALI @ ALAM Vs. STATE NCT OF DELHI	Case No-SC - 103/2016	Not uploaded
73	CRL.A. 527/2024	SUNDER SINGH & Vs. THE STATE ORS.	SC No. 24/2020	Not uploaded
74	CRL.A. 492/2024	SH RAM RATAN (IN J.C.) THROUGH HIS SON DINESH Vs. THE STATE NCT OF DELHI	Case No-SC NO - 839/2018	Not uploaded
75	CRL.A. 520/2024	AJRUDDIN Vs. STATE OF NCT OF DELHI AND ANR.	Case No-SC - 148/2017	Not uploaded
76	CRL.A. 530/2024	B C NAME REDACTED BEING RELATIVE OF VICTIM OF SEXUAL OFFENCE Vs. STATE THROUGH SHO PS NANGLOI	SC No. 611/2017	Not uploaded
77	CRL.A. 457/2002	CHARANJIT SINGH Vs. TULSHI DASS & ORS.	Case No-CRLCO -8/2001	Not uploaded
78	CRL.A. 542/2024	SARLA@SARLA DEVI Vs. CENTRAL BUREAU OF INVESTIGATION	CC No. 263/19	Not uploaded
79	CRL.A. 543/2024	AFROZ Vs. STATE (NCT OF DELHI)	Case No-SC NO - 2287/2018	Not uploaded

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80	CRL.A. 524/2024	RAKESH SHEIKH Vs. THE STATE OF NCT OF DELHI	Case No-SC - 49/2024	Not uploaded
81	CRL.A. 546/2024	KHEMCHAND @ BHOLA & ANR. Vs. STATE (NCT OF DELHI)	Case No-SC - 53598/2016	Not uploaded
82	CRL.A. 479/2024	VIRENDER GUPTA Vs. THE STATE GOVT OF NCT DELHI	Case No-SC NO - 6510/2016	Not uploaded
83	CRL.A. 534/2024	MUNNA SINGH AND ANR Vs. STATE OF NCT OF DELHI AND ANR	Case No-SC NO - 652/2016	Not uploaded
84	CRL.A. 490/2024	SHYAMVEER Vs. STATE & ANR.	Case No-SC - 413/2018	Not uploaded
85	CRL.A. 474/2024	ATUL Vs. STATE (GNCTD)	Case No-SC - 73/2023	Not uploaded
86	CRL.A. 538/2024	PAWAN KUMAR CHOUHARY Vs. STATE OF NCT OF DELHI	Case No-SC NO - 43/2018	Not uploaded
87	CRL.A. 531/2024	SHIVA @ VIKAS Vs. STATE NCT OF DELHI & ANR.	SC No. 575/2017	Not uploaded
88	CRL.A. 507/2024	UBABUEZE CHIJOKE EMMAUNLE @ JOJO Vs. STATE (NCT OF DELHI)	Case No-SC NO - 7587/2016	Not uploaded
89	CRL.A. 493/2024	TULARAM Vs. STATE (NCT OF DELHI)	Case No-SC - 7823/2016	Not uploaded
90	CRL.A. 497/2024	MUDASSAR ALI (IN J.C.)	Case No-SC NO -	Not uploaded

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		Vs. STATE THROUGH SHO, P.S. JAFRABAD, DELHI	5/2017	
91	CRL.A. 491/2024	JASBIR @ SUNNY Vs. STATE (GOVT. OF NCT DELHI)	Case No-SC NO - 117/2017	Not uploaded
92	CRL.A. 487/2024	SHIV CHANDER Vs. STATE (GNCT) OF DELHI	Case No-SC - 27622/2016	Not uploaded
93	CRL.A. 428/2024	YASH Vs. STATE (NCT OF DELHI)	Case No-SC NO - 50/2022	Not uploaded
94	CRL.A. 477/2024	PAWAN MISHRA Vs. STATE OF DELHI	Case No-SC NO - 51825/2016	Not uploaded
95	CRL.A. 468/2024	VINOD Vs. STATE NCT OF DELHI	Case No-SC - 45/2016	Not uploaded
96	CRL.A. 464/2024	JAVED SHAH Vs. STATE OF NCT DELHI AND ANR.	Case No-SC - 471/2017	Not uploaded
97	CRL.A. 458/2024	KAPIL GUPTA AND ANR. Vs. STATE OF NCT DELHI	Case No-CASE NO -1327/2019	Not uploaded
98	CRL.A. 456/2024	RAJESH KUAMR YADAV @ RAJESH YADAV Vs. STATE NCT OF DELHI	Case No-SC NO - 1914/2016	Not uploaded
99	CRL.A. 438/2024	NTOMBOVUYO NOLUVOYO PRECIOUS MAFANYA Vs. CUSTOMS	Case No-SC - 441453/2016	Not uploaded
100	CRL.A. 447/2024	RAJ PAL SINGH YADAV	Case No-SC - 714/2021	Not uploaded

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		Vs. STATE OF NCT OF DELHI		
101	CRL.A. 444/2024	MUKUL THAKUR Vs. STATE NCT OF DELHI AND ORS	Case No-SC NO - 8764/2016	Not uploaded
102	CRL.A. 418/2024	HEMANT SAHNI Vs. GOLDEN LUBES PVT LTD & ANR.	Case No-CC - 21475/2016	Not uploaded
103	CRL.A. 421/2024	BRAHAM PRAKASH YADAV Vs. RAKESH KUMAR & ANR.	Case No-CC - 4202/2016	Not uploaded
104	Crl. Rev. 330/22	State NCT of Delhi Vs. Ram Sagar & ors.	SC 578/18	Not uploaded
105	Crl. Rev. 504/24	Jai Bhagwan vs. Stat of NCT of Delhi & Anr.	SC 127/23	Not uploaded
106	Crl. Rev. 531/24	Sandeep Jaitly vs. State and anr.	SC 419/22	Not uploaded
107	Crl. Rev. 575/24	NARENDER KUMAR Vs. STATE GOVT OF NCT OF DELHI	SC 166/22	Not uploaded
108	Crl. Rev. 576/24	PRADEEP Vs. STATE GOVT OF NCT OF DELHI	-do-	Not uploaded
109	Crl. Rev. 646/24	PANKAJ NARWAL Vs. JYOTI	CA 7228/19	Not uploaded
110	Crl. Rev. 715/24	PRAMOD MONGA Vs. STATE NCT OF DELHI AND ANR	CA 114/24	Not uploaded
111	Crl. Rev. 725/24	SH MOHAN LAL Vs. SMT BARKHA	CA 422/23	Not uploaded

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112	Crl. Rev. 717/18	MUMTAZ ALI SIDDIQUI & ANR Vs. THE STATE (NCT OF DELHI)A A & ASSOCIATES	Crl. A 54775/16	Not uploaded
113	Crl. Rev. 794/24	RAJINDER SINGH AHUJA Vs. STATE OF NCT OF DELHI & ANR	Crl. Rev. 559/23	Not uploaded
114	Crl. L.P.228/2019	STATE Vs. SMT. SARLA GUPTA	CC -532275/2016	Not uploaded
115	Crl. A.99/2024	SH. VIJAY CHANDER Vs. THE STATE (GOVT. OF NCT OF DLEHI) & ORS.	SC -329/2011	Not uploaded
116	Crl. A.141/2024	ASHOK BABU Vs. STATE GOVERNMENT OFNCT OF DELHI	SC -110/2019	Not uploaded
117	Crl. A.69/2024	BHUSHAN LAL BAJAJ Vs. CENTRAL BUREAU OF INVESTIGATION	SC -202/2019	Not uploaded
118	Crl. A.66/2024	ANITA BAJAJ Vs. CENTRAL BUREAU OF INVESTIGATION	SC -202/2019	Not uploaded
119	Crl. A.41/2024	CHANDINI SRIVASTAVA Vs. CBI	SC -202/2019	Not uploaded
120	Crl. A.30/2024	RATAN PAL SINGH BHATIA Vs. CENTRAL BUREAU OF INVESTIGATION	SC -310/2019	Not uploaded
121	Crl. A.33/2024	JASWINDER SINGH BHATIA Vs. CENTRAL BUREAU OF INVESTIGATION	SC -202/2019	Not uploaded
122	Crl. A.92/2011	WAKILA & ORS	SC -1128/2009	Not uploaded

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		Vs. STATE & ORS		
123	CrI. A.27/2024	GURWINDER SINGH BHATIA Vs. CENTRAL BUREAU OF INVESTIGATION	SC -202/2019	Not uploaded
124	CrI. A.42/2024	A.K. SRIVASTAVA Vs. CENTRAL BUREAU OF INVESTIGATION	SC -202/2019	Not uploaded
125	CRL.REV.P.- 404/2024	PHOOL CHAND Vs. STATE OF NCT OF DELHI	CA -266/2019	Not Uploaded
126	CRL.REV.P.- 476/2024	RITA SRIVASTAVA @ RITA SINHA Vs. STATE NCT OF DELHI AND ORS	CA -139/2019	Not Uploaded
127	CRL.REV.P.- 238/2024	IMRAN SAIFI Vs. RABINA AND ANR	MT -132/2022	Not Uploaded
128	CRL.REV.P.- 450/2024	BEENU GUPTA Vs. GAURAV JAIN & ORS.	COMPLAINT - 1774/2022	Not Uploaded
129	CRL.REV.P.- 441/2024	STATE Vs. SHYAM PARKASH GUPTA AND ANR	SC -93/2022	Not Uploaded
130	CRL.REV.P.- 480/2024	SMT. NEETA Vs. SHRI PANKAJ SARAGOI	SC-56116/2016	Not Uploaded
131	CRL.REV.P.- 479/2024	SANJAY Vs. MEENU & ANR.	Case No - 333/2023	Not Uploaded
132	CRL.REV.P. 129/2024	STATE Vs. AJAY GUPTA	SC -154/2021	Not Uploaded
133	CRL.REV.P.- 442/2024	UCO BANK Vs. STATE OF NCT OF DELHI AND ANR	CA -127/2019	Not Uploaded

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134	CRL.REV.P.- 71/2024	NITIN GUPTA Vs. SHWETA @ SHEETAL	MT -305/2023	Not Uploaded
135	CRL.REV.P.- 384/2024	KOSTUBH DADHICHI Vs. ADITYA JUNI WAL	AMT -256/2021	Not Uploaded
136	CRL.REV.P.- 91/2024	BALWANT SINGH Vs. RAMESH KUMAR	CA -113/2021	Not Uploaded
137	CRL.REV.P.- 266/2024	STATE Vs. DEEPTI GOYAL & ORS.	SC -349/2019	Not Uploaded
138	CRL.REV.P.- 118/2020	SH. SANTOSH KUMAR Vs. MOHD. SHAFFI	CR -1/2020	Not Uploaded
139	CrI. M.C. 1197/2012	P S JAYAKUMAR & ANR. Vs. STATE & ANR	C.C.No. 216/2017	Not Bookmarked
140	BAIL A. 1563/24	PUMMO Vs THE STATE GOVT OF NCT OF DELH	Bail Application No. 434	Not uploaded
141	BAIL A. 1521/24	JOGINDER @ FAUJI Vs. STATE OF NCT OF DELHI & ANR.	REGN.: No.600/24	Not uploaded
142	BAIL A. 867/24	SHEKH ALI RAJA Vs. NARCOTICS CONTROL BUREAU	Crime No. VIII/12/DZUa02J	Not uploaded
143	BAIL A. 844/24	SUMIT Vs. STATE GNCT OF DELHI	SC No. 299/2023	NOT UPLODED
144	BAIL. A. 1585	VIVEK Vs. STATE NCT OF DELHI AND ANR	BAIL 2367/2623	NOT UPLODED
145	BAIL. A. 1585	TRIPTESH @PARVESH Vs.	SC No. 1212/2022	NOT UPLODED

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
146	BAIL. A.996/24	STATE OF NCT OF DELHI SANGEETA @ POOJA Vs. STATE (GOVT. OF NCT OF DELHI)	SC 5302021	NOT UPLODED
147	BAIL.A. 1567	AMIT BHATIA Vs. STATE OF NCT DELHI	Ct. Cases 547/2023	NOT UPLODED
148	BAIL A 2014/24	HABIBBUL @ SANJAY Vs. THE STATE NCT OF DELHI	Sc No. 543-23	Not uploaded
149	Bail A. 2006	RAJNISH ALIAS BANTU Vs. STATE NCT OF DELHI	IA No. 13-23 SC 113/20	Not uploaded
150	Bail A. 2185/24	REHMAN@REHAN@SON U Vs. THE STATE (GOVT OF NCT) OF DELHI	SC no. 169/2021	Not uploed
151	Bail A. 2194/24	ANIL VERMA Vs. THE STATE GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	FIR No. 125/21 P.S. Crime Branch	NOT UPLODED
152	Bail A. 2199/24	SUMIT ALIAZ SACHIN Vs. THE STATE (GOVT. OF NCT DELHI)	BAIL MATTER 359/2024	NOT UPLODED
153	Crl.M.C. 5621/2019	SUMAN LATA ARORA Vs. STATE & ANR	CIS No.12942/2017 FIR No.115/2017	Not Bookmarked
154	Crl.M.C. 4125/2019	SMT SUNITA Vs. STATE OF NCT OF DELHI & ORS	Case No.795/2018	Not Bookmarked
155	Crl.M.C. 831/2021	REEMA ARORA Vs. STATE AND ORS	Case No. Cr. 79/2019	Not Bookmarked
156	Crl.M.C.	OM PRAKASH	CT No.94159/16	Not Bookmarked

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
	2473/2011	SACHDEVA & ORS Vs. GOVT OF NCT & ANR		
157	Crl.M.C. 4071/2017	TANISHA RANI SHARMA Vs. STATE NCT OF DELHI	Fir No-69/2016	Not Bookmarked
158	Crl.M.C. 4039/2018	PRAKASH GOSWAMI Vs. STATE & ORS	FIR No.315/1992 P.S. Hauz Khas	Not Bookmarked
159	Crl.M.C. 4374/2023	DIRECTORATE OF ENFORCEMENT Vs. PARVINDER SINGH KHURANA	Case No-CT NO - 26/2021	Not Bookmarked
160	Crl.M.C. 3097/2022	BALMEET SINGH KATHURIA Vs. STATE & ANR.	Case No-CRLR - 10/2022	Not Bookmarked
161	Bail Application No. 2245/2024	PARTH PANDIT@PARTH BAJPAI Vs. STATE OF NCT OF DELHI	2956/2019	Not Uploaded
162	Bail Application No. 2206/2024	SAGEER AHMED Vs. STATE OF GNCT OF DELHI	SC No. 356/21 FIR No. 512/21	Not Uploaded
163	Bail Application No. 1785/2024	VINAY KUMAR Vs. STATE OF NCT OF DELHI	FIR No. 93/2023 Laxmi Nagar	Not Uploaded
164	Bail Application No. 1714/2024	SURENDER BENIWAL Vs. STATE OF NCT OF DELHI THROUGH SHO PS NIHAL VIHAR	Bail Application No. 692-2024	Not Uploaded
165	Bail Application No. 1752/2024	REKHA Vs. THE STATE NCT OF DELHI	FIR No. 324/2023 P.S. Jahangir Puri S.C No. 289/23	Not Uploaded
166	Bail Application No. 1776/2024	MAYANK KAPOOR Vs.	Bail application no. 686/24	Not Uploaded

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		STATE OF NCT OF DELHI		
167	Bail Application No. 1730/2024	HANSRAJ Vs. STATE OF NCT OF DELHI	SC No. 67/2024 FIR No. 925/2023	Not Uploaded
168	Bail Application No. 4126/2023	MOHD NADEEM Vs. STATE OF DELHI (N.C.T) AND ANR.	Bail Matters 3743/2023	Not Uploaded
169	Bail Application No. 1078/2024	RAKESH KUMAR Vs. STATE	FIR No. 24/2021 Crime Branch	Not Uploaded
170	Bail Application No. 2266/2024	PRADEEP KUMAR Vs. STATE OF NCT OF DELHI & ANR.	Bail Matters No.523/2024	Not Uploaded
171	Bail Application No. 1722/2023	MANDEEP SINGH Vs. THE STATE OF NCT OF DELHI & ANR. & ANR.	Bail Appl. No. 1483/2023	Not Uploaded
172	Bail Application No. 1723/2023	MANDEEP SINGH Vs. THE STATE OF NCT OF DELHI & ANR.	Bail Appl. No. 1484/2023	Not Uploaded
173	Bail Application No. 2211/2024	SHAUKEEN KHAN Vs. STATE NCT OF DELHI	Bail Application No. 662/2024	Not Uploaded RAKESH KUMAR
174	<u>CRL.M.C. 298/2019</u>	SH. JAI BHAGWAN Vs. STATE	CRL.REV. No. 58181/16, THC	Not Bookamarked
175	<u>CRL.M.C. 3443/2024</u>	SUNIL KUMAR GANDHI Vs. STATE (NCT OF DELHI) & ANR	M.A No 84/2008, FIR No. 83/2010.	Awaited
176	<u>CRL.M.C. 1997/2020</u>	SHIV KUMAR Vs. GOVERNMENT OF NCT	CRL.REV. No. 224/19.	LCR Received from Ld. ASJ – 03, N-W District,

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		OF DELHI & ORS		Rohini Court not Bookamarked.
177	<u>CRL.M.C.</u> 3739/2023 NDOH:11.07.2024	MUKESH KUMAR Vs State of Delhi & Ors.	CA No. 9/2021	Letter issued awaited
178	<u>CRL.M.C.</u> 860/2020 NDOH:15.07.2024	SH CHARAN SINGH Vs State & Anr.	FIR No. 98/2015, Burari	Letter issued awaited
179	<u>CRL.M.C.</u> 1203/2024 NDOH:15.07.2024	SATISH KUMAR Vs SATYA PRAKASH GUPTA DECEASED THROUGH SH. VIKAS GUPTA	CC NO. 49196/2016	Letter issued awaited
180	<u>CRL.M.C.</u> 3722/2024 NDOH:23.07.2024	RAJENDER TYAGI & ORS. Vs THE STATE NCT OF DELHI AND ORS	FIR NO. 545/2014 Burari and C.C. No. 13463	Letter issued awaited
181	<u>CRL.M.C.</u> 4904/2024 NDOH:26.07.2024	JITENDER KUMAR Vs STATE GOVT. OF NCT OF DELHI AND ANR	FIR No. 0650/2021 Uttam Nagar, Delhi	Letter issued awaited
182	<u>CRL.M.C.</u> 526/2020 NDOH: 07.08.2024	MULTANI PHARMACEUTICALS LTD. Vs State & Anr.	CC -20572/2016	Letter issued awaited
183	<u>CRL.M.C.</u> 3747/2023 NDOH:08.08.2024	MEHTA PRASANTBHAI MUKUNDRAY M/S COAL CORPORATION Vs M/S MAGNIFICO MINERALS PVT LTD	CC-57538/2016	Letter issued awaited
184	<u>CRL.M.C.</u> 2570/2024 NDOH: 12.08.2024	KUNAL JIWARAJKA Vs STATE OF NCT OF DELHI THROUGH SHO PS	CC -1121/2020	Letter issued awaited

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		DWARKA SOUTH DELHI & ANR		
185	<u>CRL.M.C.</u> 1359/2024 NDOH: 13.08.2021	ARVIND KUMAR Vs State of NCT of Delhi	Fir No-417/2021 P.S. Chhawla	Letter issued awaited
186	<u>CRL.M.C.</u> 158/2023 NDOH: 23.08.2024	JOHN NAGAR Vs DR. HANS U. NAGAR & ORS.	Case No-CR - 127/2019	Letter issued awaited
187	<u>CRL.M.C.</u> 3797/2024 NDOH: 27.08.2024	AKIL AHMAD Vs. STATE OF NCT OF DELHI & ORS.	Case No- REVISION - 18/2021	Letter issued awaited
188	<u>CRL.M.C.</u> 1271/2024 NDOH: 29.08.2024	MUSAWIR HASAN Vs. STATE NCT OF DELHI AND ORS.	Fir No-153/2023 P.S. MANDIR MARG	Letter issued awaited
189	<u>CrI M.C.</u> 1650/19	SAJAN KUMAR PASARI Vs. STATE & ANR.	Case No-CC - 789/2016	Not Book Marked
190	<u>CrI. M.C.</u> 2921/2010	DEN F.K. CABLE T.V. NETWORK PVT LTD Vs. R.Y. BUILDCON PVT LTD & ORS	CR. No. 62/2010	Not Book Marked (TCR returned on 25.02.2021)
191	<u>CrI. M.C.</u> 6244/2019	NEERAJ ARORA Vs. RAJEEV DHINGRA	Case No-CC - 712/2019	Not Book Marked
192	<u>CrI. M.C.</u> 490/2019	SUNINDER SANDHA Vs. SAUMYA ADLAKHA & ORS	Case No-CC - 5774/2017	LCR Awaited
193	<u>CrI. M.C.</u> 492/2019	SUNINDER SANDHA Vs. SAUMYA ADLAKHA & ORS	Case No-CC - 5772/2017	LCR Awaited
194	<u>CrI. M.C.</u> 418/2019	INDER TRAVELS PVT LTD & ORS Vs. IFFCO TOKIO GENERAL	Case No-CR - 162/2014	LCR Awaited

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		INSURANCE CO. LTD (-ITGL)		
195	CRL MC 5851/2014	AVINASH MISHRA V/S KAMAL KHANNA, ITO	CC NO. 287805/2016	NOT BOOKMARKED
196	CRL MC 218/2010	AIR CUSTOMS V/S VINEET GOEL	CC NO. 38/01/2007 DATED 23-03-07	NOT BOOKMARKED
197	CRL MC 681/2010	BALJEET DHILLON V/S STATE	FIR NO. 221/01 PS VASANT VIHAR	NOT BOOKMARKED
198	CRL MC 753/2010	P C SANGHI V/S SIDHARATH SANWARIA	FIR NO. 488/2013 PS KALYAN PUR	NOT BOOKMARKED
199	CRL MC 787/2010	DIR. OF REV. INTELLIGENT V/S DCP ASSOCIATED	CC NO. 110/1/98	NOT BOOKMARKED
200	CRL MC 3982/2024	SHIVANI WADHWA Vs. ASHISH WADHWA & ANR.	CASE NO. 6649/2020	AWAITED
201	CRL MC 2791/2024	MAHFOOZ ALAM Vs. NATIONAL INVESTIGATION AGENCY	CASE RC No. 20/2017	AWAITED
202	CRL MC 4207/2018	NICHOLAS PIRAMAL INDIA LTD. & ORS. Vs. STATE	CR NO. 22/2016 FIR NO. 121/2004	NOT PROPERLY BOOKMARKED
203	CRL MC 399/2016	HARJINDER PAL SINGH Vs. STATE & ANR	CR No. 44/2015 AND CC No. 101/01/2014	NOT BOOKMARKED
204	<u>W.P. (CrI.)</u> <u>1678/2014</u>	VIJAY NARAIN SETH Vs. INCOME TAX OFFICER (ITO)	CRNO. 75/2013	Uploaded but not bookmarked
205	<u>W.P. (CrI.)</u> <u>2035/2014</u>	VIJAY NARAIN SETH Vs.	CRNO. 74/2013	Uploaded but not bookmarked

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		INCOME TAX OFFICER (ITO)		
206	<u>W.P. (CrI.) 2036/2014</u>	VIJAY NARAIN SETH Vs. INCOME TAX OFFICER (ITO)	CRNO. 76/2013	Uploaded but not bookmarked
207	<u>W.P. (CrI.) 2037/2014</u>	VIJAY NARAIN SETH Vs. INCOME TAX OFFICER (ITO)	CRNO. 73/2013	Uploaded but not bookmarked
208	<u>W.P. (CrI.) 2054/2014</u>	VIJAY NARAIN SETH Vs. INCOME TAX OFFICER (ITO)	CRNO. 72/2013	Uploaded but not bookmarked
209	<u>W.P. (CrI.) 1194/2007</u>	JAVED IQBAL Vs. STATE N.C.T. OF DELHI & ANR	H.C.L.NO. 17891/CRL	Uploaded but not bookmarked
210	<u>W.P. (CrI.) 335/2004</u>	RANJAN PANT Vs. STATE & ORS.	Case No. 1406/01 H.C.L.NO. 24899/CRL	Uploaded but not bookmarked
211	<u>W.P. (CrI.) 1260/2010</u>	ICICI BANK LTD. Vs. STATE	FIR NO. 678/10 P.S. Shakarpur	Not Uploaded
212	Bail Application No. 1831/2024	Ashok Kumar Sharma Vs The State NCT of Delhi	FIR No. 638/2023, Police Station, Dayal Pur, Delhi.	TCR not uploaded.
213	Bail Application No. 1887/2024	Diamonde Ali Vs The State NCT of Delhi	FIR No. 166/2022 Police Station, Crime and Railway, Delhi.	TCR not uploaded.
214	Bail Application No. 1998/2024	Firoz Vs State NCT of Delhi	FIR No. 474/2020, Police Station, Kalindi Kunj, Delhi.	TCR not uploaded.
215	Bail Application No. 1901/2024	Ritik @ Tillu Vs State of NCT of Delhi	FIR No. 175/2021, Police Station, Sangam Vihar, Delhi.	TCR not uploaded.
216	Bail Application No. 1863/2024	Pritesh Agarwal Vs NCB	Case No. VIII/16/DZU/202	TCR not uploaded.

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
			3 PS- NCB	
217	Bail Application No. 1859/2024	Parvez Ahmed Vs Directorate of Enforcement	Case No. ECIR No. 17/STF/2022	TCR not uploaded.
218	Bail Application No. 1864/2024	Javed Imam Siddhiqui Vs Directorate of Enforcement.	Case No. ECIR /35/DLZO/1/2022	TCR not uploaded.
219	Bail Application No. 1332/2024	Mr. Sukhpreet @ Bunty @ Kanha Vs The State (NCT of Delhi) and Anr	FIR No. 666/2020, Police Station, Nihal Vihar, Delhi.	TCR not uploaded.
220	Bail Application No. 1302/2024	Anil Singh Vs State Govt. of NCT of Delhi	FIR No. 417/2022, Police Station, Patel Nagar, Delhi.	TCR not uploaded.
221	CRL.MC 5643/2014	ASHOK CHORDIA Vs. STATE OF NCT OF DELHI & ANR	P.S. ECONOMIC OFFENCE WING, Fir No-150/2011	NOT BOOK MARKED
222	CRL.MC 5219/2017	AMANDEEP GILL & ANR Vs. THE STATE GOVT OF NCT OF DELHI	P.S. NEB SARAI, Fir No-221/2013	NOT BOOK MARKED
223	CRL.MC 4099/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No-CC -146092/2022	AWAITED
224	CRL.MC 4100/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No-CC -6006/2023	AWAITED
225	CRL.MC 4101/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No-CC NO - 2314/2023	AWAITED
226	CRL.MC 4102/2024	REKHA GUPTA Vs. HARISH	SAKET COURTS, NEW DELHI, Case No-	AWAITED

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		CHANDRA AGGARWAL	CC No -153/2023	
227	CRL.MC 4103/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No- CC -2315/2023	AWAITED
228	CRL.MC 4104/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No- CC -14641/2023	AWAITED
229	CRL.MC 4105/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No- CC -4028/2023	AWAITED
230	CRL.MC 4106/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No- CC -1084/2023	AWAITED
231	CRL.MC 4107/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No- CC NO - 7003/2023	AWAITED
232	CRL.MC 4108/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No- CC NO - 3246/2023	AWAITED
233	CRL.MC 4109/2024	REKHA GUPTA Vs. HARISH CHANDRA AGGARWAL	SAKET COURTS, NEW DELHI, Case No- CC NO -37/2023	AWAITED
234	CRL.MC 1761/2024	MEENU Vs. STATE & ANR	SAKET COURTS, NEW DELHI, Case No- -9566/2022	AWAITED
235	CRL.MC	DR, SUSHIL	KARKARDOOM	AWAITED

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S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
	2916/2024	KUMAR SHARMA Vs. THE GOVT. OF NCT OF DELHI & ANR	A COURTS, DELHI, Case No- CA -214/2023	
236	<u>W.P.(Crl.) 1723/2024</u>	<u>MANISH JAIN</u> V/S. THE STATE OF NCT OF DELHI & ANR	Complaint Case No. 1228/2023	Not Uploaded
237	<u>W.P.(Crl.) 1929/2024</u>	THOKCHOM SHYAMJAI SINGH & ORS. Vs. UNION OF INDIA THROUGH HOME SECRETARY & ORS.	RC-23/2023/NIA /DLI	Not Uploaded
238	<u>W.P.(Crl.) 707/2024</u>	SATINDER KAUR SAW HENY Vs. M/S S.E. INVESTMENTS LTD & ANR	C.P.(B) No. 692/ND/2023	Not Uploaded
239	<u>W.P.(Crl.) 3517/2023</u>	SURINDER SINGH Vs. THE STATE OF NCT OF DELHI & ORS.	CT Case No. 128/2022	Not Uploaded
240	<u>Crp. M.C. 2254/2008</u>	RUPERT MURDHOCH V/S GOVT OF NCT OF DELHI & ANR	CC NO. 23/1/1996	Not Uploaded
241	<u>Crl. M.C. 3886/2008</u>	SONIA CHUGH V/S SWAMI MAHANAND JI MAHARAJ	CC NO. 2074/2006	Not Uploaded
242	CRL.M.C.-449/2018	RITESH BAWRI & ORS Vs. STATE (GOVT OF NCT OF DELHI) & ANR	PATIALA HOUSE COURTS, NEW DELHI, Case No- CC -58775/2016	NOT BOOK- MARKED
243	CRL.M.C.- 2980/2014	DHARAMVIR SINGH Vs. GIANENDER SINGH & ANR	DWARKA COURTS, NEW DELHI, Case No- CRLR -51/2014	NOT BOOK- MARKED
244	CRL.M.C.-	SUBHASH	TIS HAZARI	NOT BOOK-

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	1621/2018	Vs. STATE	COURTS, DELHI, Case No- CR -75343/2016	MARKED
245	CRL.M.C.- 7786/2023	NIMAI CHAND SRIVASTAVA Vs. STATE OF NCT OF DELHI & ANR	SPECIAL BRANCH LODHI ROAD, Fir No-54/2014	NOT BOOK-MARKED
246	CRL.M.C.-147/2007	LAXMI JHA & ANR Vs. STATE & ANR	UTTAM NAGAR, Fir No- 290/2002	NOT BOOK-MARKED
247	CRL.M.C.- 1307/2020	COL. ANIL MEHTA & ORS. Vs. STATE & ORS.	Saket Courts Crl. Rev. No.141/2019	NOT BOOK-MARKED
248	CRL.M.C.- 4874/2016	STATE (NCT OF DELHI) Vs. ASIT MITTAL	ECONOMIC OFFENCE WING, Fir No- 143/2012,	NOT BOOK-MARKED
249	Crl. A 887/2016	BIBIANUS TOPPO V/s CBI	CC No. 51/2016	Not Uploaded
250	Crl. A 146/2012	MAHIPAL SINGH V/S STATE OF DELHI	CC -6/2007	Not Uploaded
251	Crl. A 352/2012	NARENDER SINGH V/s CBI	CC -8/2011	Not Uploaded
252	CRL.M.C.- 2404/2020	NARINDER SINGH AND OTHERS Vs. PARVESH KUMAR	TIS HAZARI COURTS, DELHI, Case No- CR -312/2019	Awaited
253	CRL.M.C.- 1713/2023	SIDHARTH CHAUHAN Vs. SUSHILA TYAGI	CC No. 8149/2020 Dwarka Courts	Awaited
254	CRL.M.C.- 1714/2023	SIDHARTH CHAUHAN Vs.	CC No. 9954/2020 Dwarka Courts	Awaited

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		SUSHILA TYAGI		
255	CRL.M.C.- 1715/2023	SIDHARTH CHAUHAN Vs. ANIL KUMAR TYAGI	CC No. 9125/2020 Dwarka Courts	Awaited
256	CRL.M.C.- 1702/2021	YOTI SHARMA & ANR. Vs. STATE THROUGH GNCT OF DELHI & ANR.	RANHOLA, Fir No-480/2013	Awaited
257	CRL.M.C.- 8828/2023	LALIT SONI Vs. THE STATE OF NCT DELHI & ANR.	HAUZ KHAS, Fir No-327/2022,	Awaited
258	CRL.M.C.- 2932/2024	KUNAL JIWARAJKA Vs. STATE OF NCT OF DELHI	DWARKA COURTS, NEW DELHI, Case No- CT CASE NO - 40327/2019	Awaited
259	CRL.M.C.- 2937/2024	BIPIN LALSINGH PAGAR @ PAGAR BIPIN LALSINH & ANR. VS. STATE (GNCT OF DELHI) & ORS.	CCNIACT/299/2 020 SE, SAKET Courts	Awaited
260	CRL.M.C.- 2941/2024	BIPIN LALSINGH PAGAR @ PAGAR BIPIN LALSINH & ANR. Vs. STATE (GNCT OF DELHI) & ORS.	CCNIACT/297/2 020 SE, SAKET Courts	Awaited
261	CRL.M.C.- 1340/2020	STATE Vs. RINKU RATHI @ RINKU CHOUDHARY	CRIME AND RAILWAY, Fir No-165/2018	Awaited
262	CRL.M.C.-	KUNAL	MEHRAULI, Fir	Awaited

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	4007/2024	MAHLAWAT Vs. STATE OF DELHI & ANR	No-1555/2016	
263	CRL.M.C.- 4200/2024	MANISHA CHOWDHARY Vs. STATE OF NCT OF DELHI AND ANR.	ROHINI COURTS, DELHI, Case No- CR -40/2024	Awaited
264	CRL.M.C.- 4042/2023	MEHTA PRASANTBHAI MUKUNDRAY PARTNER M/S COAL CORPORATION Vs. M/S MAGNIFICO MINERALS PVT LTD.	PATIALA HOUSE COURTS, NEW DELHI, Case No- CC -44402/2016	Awaited
265	CRL.M.C.- 4094/2023	MEHTA PRASANTBHAI MUKUNDRAY PARTNER M/S COAL CORPORATION Vs. M/S MAGNIFICO MINERALS PVT LTD	ROUSE AVENUE DISTRICT COURT COMPLEX, Case No-CC - 44402/2016	Awaited
266	CRL.M.C.- 4101/2023	MEHTA PRASANTBHAI MUKUNDRAY PARTNER M/S COAL CORPORATION Vs.	ROUSE AVENUE DISTRICT COURT COMPLEX, Case No-CC - 44402/2016	Awaited

152

List of cases in which either LCR/TCR is not uploaded on the DHC Portal or the uploaded LCR/TCR is not properly bookmarked/paginated/ indexed, listed before the Hon'ble High Court upto August, 2024.

S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		M/S MAGNIFICO MINERALS PVT LTD		
267	CRL.M.C.-4149/2023	MEHTA PRASANTBHAI MUKUNDRAY PARTNER M/S COAL CORPORATION Vs. M/S MAGNIFICO MINERALS PVT LTD	ROUSE AVENUE DISTRICT COURT COMPLEX, Case No-CC - 44403/2016	Awaited
268	CRL.M.C.-4167/2023	MEHTA PRASANTBHAI MUKUNDRAY PARTNER M/S COAL CORPORATION Vs. M/S MAGNIFICO MINERALS PVT LTD	Complaint Case No. 57106/2016 dated 10.06.2016 u/s 138 and 142 of the NI Act pending before the learned Presiding Officer, Special Court (NI Act), Rouse Avenue, New Delhi.	Awaited
269	CRL.A.-116/2003	KULBHUSHAN @ BITTOO & ORS Vs. STATE N.C.T. OF DELHI	Case No-SC - 33/2000	Not uploaded
270	CRL.A.-1604/2013	STATE Vs. MOHD.HUSSAIN@ JULFIKAR ALI @ ABDUL @ RAHUL	Case No-SC - 79/2012	Not bookmarked
271	CRL.A.-154/2003	SUBHAS H Vs. STATE	Case No-SC - 17/2002	Not uploaded
272	CRL.A.-91/2015	SANTOSHANAND AVADHUT @ GHANSHYAM PRASAD & ANR	Case No-SC - 1/2006	Reminder issued not uploaded

List of cases in which either LCR/TCR is not uploaded on the DHC Portal or the uploaded LCR/TCR is not properly bookmarked/paginated/ indexed, listed before the Hon'ble High Court upto August, 2024.

S. No.	High Court Case No.	High Court Party name	District Court Case No.	Remarks/ Status (Not uploaded/ Uploaded but not bookmarked)
		Vs. CENTRAL BUREAU OF INVESTIGATION		
273	CRL.A.-156/2003	RANI THAKURAL Vs. STATE N.C.T. OF DELHI	Case No-SC - 69/2001	<u>Not uploaded</u>
274	CRL.A.-312/2003	SATISH KUMAR Vs. STATE OF DELHI	Case No-SC - 108/2000	<u>Not uploaded</u>
275	CRL.A.- 609/2002	FIROZ @ SAGAR Vs. STATE	Case No-SC - 17/1998	<u>Not uploaded</u>
276	CRL.A.-662/2002	SHEHZAD Vs. STATE (NCT OF DELHI)	Case No-SC - 17/1998	<u>Not uploaded</u>
277	CRL.A.-814/2002	SANJAY KUMAR Vs. STATE (NCT OF DELHI)	Case No-SC - 18/1998	<u>Not uploaded</u>
278	CRL.A.-949/2002	RAJES KUMAR Vs. STATE	Case No-SC - 17/1998	<u>Not uploaded</u>
279	CRL.A.-127/2003	NASIM AHMED @ SAGAR Vs. STATE	Case No-CC - 17/1998	<u>Not uploaded</u>

107
20/7/2024

Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI


No. 91111-4/231/Genl./HCS/2024

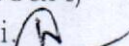
Dated, Delhi the 18 JUL 2024

Sub : Reg. uploading duly bookmarked/paginated/indexed LCRs/TCRs on time.

A copy of the letter no. 47191/Crl./DHC dated 11.07.2024 bearing this office diary no. 2575 dated 15.07.2024 alongwith copy of list of cases which are listed before the Hon'ble High Court upto August, 2024, requiring duly bookmarked/paginated/indexed LCRs/TCRs and uploading thereof on the TCR Portal of the Hon'ble Court, is being circulated for immediate compliance/necessary action to :-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acd)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. Dealing Assistant for uploading the same on Centralized Website through LAYERS.


(Ravinder Bedi)

Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Hazari Courts, Delhi. 

Encls. As above

Seen

website


SUNIL KUMAR SHARMA
CHAIRMAN
I.T. & DIGITIZATION
DELHI DISTRICT COURT
20/7/2024

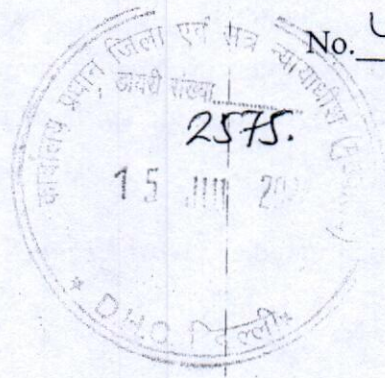
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Enc
12-7-24
at: 5:33

MOST URGENT

THROUGH E-MAIL

HIGH COURT OF DELHI AT NEW DELHI



No. 47191 /CrI./DHC

Dated: 11.07.2024

From

The Registrar General,
High Court of Delhi,
New Delhi-110003

To

- 1 The Principal District & Sessions Judge (HQ), Tis Hazari Court, Delhi,
pdj-central@ddc.nic.in
- 2 The Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi
- 3 The Principal District & Sessions Judge, New Delhi, Patiala House Courts, Delhi.
- 4 The Principal District & Sessions Judge, South, Saket Courts, Delhi
- 5 The Principal District & Sessions Judge, South East, Saket Courts, Delhi
- 6 The Principal District & Sessions Judge, East, Karkardooma Courts, Delhi
- 7 The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
- 8 The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi
- 9 The Principal District & Sessions Judge, North West, Rohini Courts, Delhi
- 10 The Principal District & Sessions Judge, North, Rohini Courts, Delhi
- 11 The Principal District & Sessions Judge, South West, Dwarka Courts, Delhi
- 12 The Principal District & Sessions Judge cum Spl. Judge(PC Act/CBI, RAACC, New Delhi.
- 13 The Principal Judge(HQ), Family Court, Delhi.
- 14 The Ld. Chariman(IT & Digitization), District Courts



Sub: **Reg. uploading duly bookmarked/paginated/indexed LCRs/TCRs on time.**

Sir,

I am hereby directed to inform you that despite directions issued vide this Court's Circular Number 260/CrI./DHC dated 15.03.2024, it has been observed by the Hon'ble

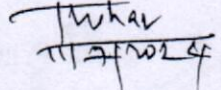
Courts that duly bookmarked/paginated/indexed LCRs/TCRs are not uploaded on the TCR Portal of this Court, thereby causing a lot of inconvenience to the Hon'ble Courts.

A list of cases which are listed before the Hon'ble Courts upto August, 2024, requiring duly bookmarked/paginated/indexed LCRs/TCRs and uploading thereof on the TCR Portal of this Court is annexed herewith at annexure "A".

It is, therefore, requested to upload duly bookmarked/paginated/indexed LCRs/TCRs of the cases, enlisted in annexure "A" on the TCR Portal of Delhi High Court **at the earliest** and also to ensure a strict compliance of the directions contained in the Circular referred to above in letter and spirit, so that no inconvenience is caused to the Hon'ble Courts in future.

This may kindly be treated as *'Most Urgent'*.

Yours faithfully,



Deputy Registrar(Crl.)
For Registrar General

Enclosed: as above.

HIGH COURT OF DELHI: NEW DELHI

No. 260/Crl./DHC

Dated:15.03.2024

CIRCULAR

It has come to the notice that, despite issuance of requisition letter well in time, inconvenience with regard to LCRs/TCRs is being caused to the Hon'ble Courts because of the following reasons:-

- a) The LCR/ TCR are not uploaded on the portal before the next date of hearing, resulting into issuance of reminders/ unnecessary follow-ups, and unwarranted dates being issued only for want of properly bookmarked/indexed/paginated LCR/TCR.
- b) The LCR/ TCR often gets uploaded either just before the date of hearing or on the date of hearing itself, even though the requisition for the same is sent well before the time, resulting into non- availability of LCR/TCR for perusal of the Hon'ble Courts on the date of hearing.
- c) The records, being uploaded on the link/URL, are often not bookmarked/paginated/indexed which also results into a lot of inconvenience to the Hon'ble Courts.

All the Principal District & Sessions Judges are therefore requested to ensure that **duly bookmarked/paginated/indexed LCR/TCR are uploaded on the TCR Portal of this Court immediately in urgent cases and within 7 days in other cases**, from the time of receipt of requisition for the same so that no inconvenience is caused to the Hon'ble Courts, merely due to non-availability of duly bookmarked/paginated/indexed LCR/TCR.

-Sd-

(Kanwaljeet Arora)

REGISTRAR GENERAL

Endst. No. 6157-73/Crl./DHC

Dated:15.03.2024

Copy forwarded for information and necessary action to:-

(4)

- 1 The Principal District Judge (HQ), Tis Hazari Court, Delhi, pdj-central@ddc.nic.in
- 2 The Principal District Judge, West, Tis Hazari Courts, Delhi
- 3 The Principal District Judge, New Delhi, Patiala House Courts, Delhi
- 4 The Principal District Judge, South, Saket Courts, Delhi
- 5 The Principal District Judge, South East, Saket Courts, Delhi
- 6 The Principal District Judge, East, Karkardooma Courts, Delhi
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- 9 The Principal District Judge, North West, Rohini Courts, Delhi
- 10 The Principal District Judge, North, Rohini Courts, Delhi
- 11 The Principal District Judge, South West, Dwarka Courts, Delhi
- 12 The Principal District & Sessions Judge cum Spl. Judge(PC Act) CBI, RACC, New Delhi
- 13 The Principal Judge(HQ), Family Court, Delhi.
- 14 The Ld. Chariman(IT & Digitization), District Courts
- 15 Registrar(I.T.), High Court of Delhi
- 16 Director(I.T.), High Court of Delhi with the request to upload the circular on the website of this Court.
- 17 Branch Incharge, IT Cell, Delhi District Courts with a request to upload the circular on the website of all District Courts

Tushar
15/3/2024
DEPUTY REGISTRAR (CRIMINAL)